

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 107
CP No. 19/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Anil Kumar Bansal & Ors.

...Petitioners

Versus

Karali Polysack Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner	: Tanisha Khubchandani, Adv.
For the Respondent	: Raghav Sharma, Adv. Aakash Sharma, Adv.

ORDER

Heard Ms. Tanisha Khubchandani, Adv. appearing on behalf of the Petitioner. Mr. Raghav Sharma, Adv. appearing on behalf of the Respondent No. 1-8 & 10. Mr. Aakash Sharma, Adv. appearing on behalf of the Respondent No. 9 (Axis Bank). It is submitted by learned counsel for the Petitioner that rejoinder has been filed. Physical copy is not before us today. Pleadings are complete. List the matter for final arguments on 02.09.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

July 01, 2024